

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.149**  
TO BE ANSWERED ON 11.12.2018

COAL SUPPLY TO CAPTIVE POWER PRODUCERS

149. SHRI MAHESH PODDAR:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether a fixed percentage of coal is required to be supplied by Coal India to captive power producers, if so, what percentage;
- (b) whether this fixed percentage of coal has been supplied to the captive power producers in the last three years, if so, the details thereof; and
- (c) what measures have been taken by Government to ensure uninterrupted coal supply to captive power producers?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY

( SHRI R.K. SINGH )

**(a) & (b) :** Under “Linkage Auction Policy for Non- regulated sector” promulgated by Ministry of Coal, linkages are granted through auction and supplies are made under Fuel Supply Agreement (FSA). There is separate auction for each sub-sector viz’ Sponge Iron, Cement, Captive Power Producers (CPPs), Others, Steel (Coking) & Others (Coking). The policy provides for offering of quantity corresponding to maturing FSAs plus 25% of incremental production derived on year on year basis, under linkage auction.

In terms of the FSA for non-regulated Sector including Captive Power Plants , the percentage of supplies are not fixed. However, there are provisions for mutually enforceable penal clauses for delivery/lifting below a certain level.

The total coal supplied to Captive Power Plants from CIL for the last three years is as under:

Year	ACQ (in Million tonnes)	Total Supply to Captive Plants (in Million tonnes)	Mat%
2015-16	43.4	34.67	80%
2016-17	46.8	30.75	66%
2017-18	57.5	38.97	68%

(c) : Coal based Power Generation witnessed a growth of 11.2% in October 2018, and 6.3% in the month of November 2018 over the corresponding months last year. During the Period April-November 2018, the growth has been 5.5% over the same period last year. In order to meet the increased demand for Power Utilities, dispatch to Power Sector was prioritized.

Increased movement of coal to the power sector affected dispatch of coal to all other sectors including CPPs, particularly through rail mode. However, Coal India Limited (CIL) gave a window to Non- regulated sector including CPP to get coal against their pending Railway Rakes through Road mode by conversion and / or book their entitled quantity by Road mode to source their coal requirement.

Movement of coal through rail mode to non-regulated sector including CPPs has since improved from 8.3 rakes/ day in October 2018 to the level of 16.1 rakes/ day during the second fortnight of November 2018.

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